

1	2	3	4
2.	Bagaha-Chhitauni	27 Km (14 km in U.P.)	154.65
3.	Mathura-Alwar	120 Km (30 Km in U.P.)	69.43
4.	Guna-Etawah	348 Km (28 Km in U.P.)	248.00
<i>Gauge Conversion (MG to BG)</i>			
1.	Kashipur-Lalkua	72 Km	15.00
2.	Chhapra-Aunrihar	171 Km (153 Km in U.P.)	85.13

[English]

**Manufacture of Brake Vans**

2028. SHRIDHARMANNA MONDAYY SADUL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any shortage of brake vans in the Railways;

(b) if so, the details thereof;

(c) whether Government propose to manufacture more new brake vans; and

(d) if so, the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) There is no overall shortage of brake vans.

(b) Does not arise.

(c) and (d). The production programme

of wagons for 1990-91 and 1991-92 includes the manufacture of new B.G. brake vans as per details given below:

Year	No.
1990-91	280
1991-92	170

**Regularisation of Casual Workers of Instrumentation Ltd., Kota**

2029. SHRI A.K. ROY: Will the Ministry of INDUSTRY be pleased to refer to the reply given on 8 May, 1990 to USQ No. 7954 regarding regularisation of casual workers of Instrumentation Ltd., Kota at Bokaro and state:

(a) the reasons for keeping workers temporary for more than 10 years;

(b) whether it does not violate the labour laws;

(c) whether his Ministry have received any circular from Ministry of labour against keeping the casual labours temporary for indefinite period without regularising them;

(d) if so the details thereof; and

(e) the steps taken to regularise the temporary workers at Bokaro site of the Instrumentation Ltd., Kota?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Instrumentation Ltd.'s site office at Bokaro as, in unskilled and other categories, casual workers who were recruited locally over a period of time. These Workers are paid benefits and privileges as per the Tripartite settlement entered into in 1987. As per the regularisation clause of the settlement, some workers, from those who applied, have also been regularised.

(b) No, Sir.

(c) and (d). The Ministry of Labour, vide its O.M. No. S-16026/90-LW dated 23.1.1990 has, inter alia, requested all Central Ministries/Departments to intimate them whether there is a policy for regularisation/De-casualisation of casual workers in respect of Public Sector Undertakings and the details thereof.

(e) Taking into consideration the demand of the workers, the company has offered regular pay scales to 100 workers amongst those who had applied and availing the benefits under the settlement, majority of the workers have filed writ petitions which have been admitted by the Patna High Court.

[*Translation*]

#### **Overbridge at Siwan Station**

2030. SHRI JANARDAN TIWARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to construct overbridges at Andar Dhala of Western and Siswan Dhala of Eastern and of Siwan Station in Bihar due to heavy traffic thereof;

(b) if so, the time by which it is likely to be constructed; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) Does not arise.

(c) The Government of Bihar has not so far sponsored to the Railway any proposal for construction of road overbridges in replacement of either of the two level crossings near Siwan Railway Station, duly consenting to share the cost thereof, as per rules.

#### **Direct Train Service Between Satna and Bhopal**

2031. SHRI YAMUNA PRASAD SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is no direct train service from Satna to Bhopal; and

(b) whether his Ministry propose to introduce direct train service from Satna to Bhopal from 1st October, 1990?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b). 1171/1172 Indore-Howrah bi-weekly Shipra Express provides direct service between Satna and Bhopal.

#### **Release of LPG Connections in Motihari, Bihar**

2032. SHRI RADHA MOHAN SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: